NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/122/2016

NAME OF THE PETITIONER(S) : V. Kesavamurthi

NAME OF THE RESPONDENT(S) : Sands Utility Services Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Deepa Mariappan You Adv. 12. Dhanaraj

Petitioner

ORDER

Counsel representing both the parties are present and stated that a connected matter TCP/123/2016 is pending before the Division Bench. The Registry is directed to verify and post the matter for passing appropriate order. Put up on 30.06.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)